

Konark Tourist Complex

847. SHRI PRADYUMNA K. BAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the reasons for which Konark tourist complex has been neglected although it is regarded as one of the rare Architectural wonders of the world; and

(b) the steps Government have taken to build the new tourist complex there?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTAM KAUSHIK): (a) and (b). In the earlier Plan periods, the Department of Tourism had constructed a Tourist Bungalow at Konark which is now being run as Travellers' Lodge by the Indian Tourism Development Corporation. Similiary, the State Government constructed a Tourist Bungalow at Konark. 50 per cent of the cost of which was shared by the Department of Tourism. In the Fifth Plan the development of tourist facilities at Konark has been included under the Cultural Tourism programme of the Department of Tourism. Accordingly, a master plan (land-use plan) of the area surrounding the sun temple has been prepared, location of facilities indicated and environmental planning also incorporated in the master plan. On the finalisation of the master plan in consultation with the Archaeological Survey of India and the State Government, responsibilities will be assigned to the agencies concerned for the implementation of the master plan.

Release of persons detained for Economic Offences

848. SHRI F. H. MOHSIN: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the number of persons released after the present Government

came into power out of those who were detained on charge of economic offences; and

(b) whether Government intend to take any other action against them?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Consequent upon revocation of internal emergency of 21st March, 1977, 2034 smugglers and foreign exchange racketeers were released from detention under the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974. 151 more detenus were released upto 4th June, 1977, after the present Government came into power.

(b) Necessary action under the normal laws is being taken against them.

Transfer of Pay and Accounts Office from Mathura to Nasik Road

849. SHRI SHAMBHU NATH CHATURVEDI: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the reasons for the proposed transfer to Pay and Accounts office (ORs) Artillery from Mathura to Nasik Road Camp;

(b) whether there is no residential accommodation available at Nasik Road camp for the members of the staff and their families and educational and medical facilities are also lacking; and

(c) if so, whether Government propose to reconsider the matter in view of the hardships this transfer is likely to entail to the members of the staff?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) The Pay Accounts Offices (ORs), which maintain the Pay and Provident Fund Accounts of soldiers on the running ledger system, are an essential adjunct of the respective Regimental Record Offices and are generally located near them as they are inter-dependent on each other's records. The Artillery Centre and Record Office as well as the Pay Accounts Office (ORs), Artillery were originally located at Mathura. Consequent on the move of the former to Nasik Road Camp near Deolali the PAO (ORs) Artillery has also to be shifted there in public interest.

(b) No, Sir. The move of the office is to be effected in suitable phases taking into account the availability of adequate residential accommodation for the members of the staff and their families. Educational and medical facilities are also not lacking at the new station which is near Deolali and Nasik city.

(c) Does not arise in view of (b) above.

Bank Credit to Sugar Mills

850. **SHRIMATI PARVATHI KRISHNAN:** Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether banks have refused to give credit to sugar mills for seasonal requirement recently;

(b) if so, the reasons therefor;

(c) the total credit commercial banks have given to rice mills, sugar mills, jute mills, paper mills and cement factories from March 1976 to March 1977; March 1974 to March 1975 and March 1975 to March 1976?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). No specific instances of banks' refusing credit to sugar mills for their working capital requirements during the current crushing seasons have been brought to the notice of Government and Reserve Bank of India.

(c) Available data relating to outstanding credit of Scheduled Commercial Banks to the concerned manufacturing industries are set out in the table below:

(In crores of Rs.)

	Amount outstanding as on		
	April 25, 1975	March 26, 1976	March 25, 1977
Manufacturing Industry :			
1. Sugar	204	226	270
2. Jute Textile	101	110	118
3. Paper and Paper Products.	99	125	131
4. Cement	38	53	57
5. Rice Mills Flour and Dal Mills.	June 1975		Dec. 1975.
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